

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.120

CP(IB) No. 21/Chd/Hry/2023

IN THE MATTER OF:

Teemage Builders Pvt. Ltd.

...Petitioner

Vs.

G.P. Realtors Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 08.05.2024.

Sd/-

Court Officer

Preeti
22.04.2024